| | ANNEXURE - 2 | | | Date of comm | oncomont of | CIDD: 07.00 | 2010 | | | | List of creditors a | s an : 06 01 | 2022 |
|---------|---|-----------------|------------------------------------|---|---------------------------|--------------------------------------|------------------------|------------------------|--------|---|---------------------|-----------------|--|
| | Name of the Corporate Del | | Ltd. ist of unsecured financial | | | | | ass of credito | ors) | | List of creditors o | Amount in | |
| SI. No. | Name of creditor | | Details of claim received | | Details of claim admitted | | | | Amount | Amount of any mutual dues, that may be set-off | Amount of claim not | Amount of claim | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted (Provisionally | Nature of claim | Amount covered by guarantee | Whether related party? | % voting share in CoC, | | | | | |
| 1 | Tropical Ventures Company Limited | 15-07-2021 | 4,21,31,27,421.92 | 2,59,23,09,637.00 | Unsecured | - | Yes | - | | - | 1,62,08,17,784.92 | | CIRP has been re- initiated by the Hon'ble NCLT vide order dated 16-06- 2021 |
| 2 | Dipankar Acharya (Legal heir of Late Rathindra nath Acharya) | 09-11-2021 | 15,150.00 | 15,150.00 | Unsecured | - | No | 0.0003% | | - | - | - | |
| Total | | | 4,21,31,42,571.92 | 2,59,23,24,787.00 | | - | | 0.0003% | | - | 1,62,08,17,784.92 | - | |